

SPECIAL BENCH

P-103

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/177(KB)2023
IA(I.B.C)/761(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	DMP VANIJYA PRIVATE LIMITED VS WILLIAMSON MAGOR & CO.LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Deepnath Roy Chowdhury, Adv.] For the Financial Creditor/Applicant
Mr. Aritra Basu, Adv.]
Mr. Bhaskar Dwivedi, Adv.]
Mr. Hareram Singh, Adv.]
Ms. Swagata Ghosh, Adv.]

Mr. Rishav Banerjee, Adv.] For the Corporate Debtor
Mr. S. Bhattacharyya, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. **IA(I.B.C)/761(KB)2024-**
 - i. Ld. Counsel for the Corporate Debtor is permitted to file Reply Affidavit within two weeks.
 - ii. Ld. Counsel for the applicant is also permitted to file supplementary affidavit enclosing the balance sheet of the Corporate Debtor.
 - iii. Rejoinder whatever has been filed is taken on record.
 - iv. List the matter on **28/08/2024 at 3.30 P.M.**

**D. ARVIND
Member (Technical)**

**BIDISHA BANERJEE
Member (Judicial)**

PJ